

1	2	3	4
31.	Tamil Nadu	8,319	Nil
32.	Telangana	26,570	Nil
33.	Tripura	5,907	Nil
34.	Uttar Pradesh	1,90,314	54,818
35.	Uttarakhand	7,696	Nil
36.	West Bengal	1,02,398	Nil

**Implementation of Seventh Pay Commission in
Central Social Welfare Board**

1909. SHRI SANJAY SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Seventh Pay Commission recommendations have been implemented in the Central Social Welfare Board (CSWB) an office under the Ministry's control;

(b) if so, whether all the benefits of its recommendations have been given to all retirees and retiring employees;

(c) the details of retired employees who have been left out and the reasons therefor; and

(d) how long it would take to extend all the benefits to retiring and retired employees of CSWB?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Yes Sir, 7th Pay Commission recommendations have been implemented.

(b) The benefits of the recommendations for the retirees and retiring employees is under consideration.

(c) The number of retired employees is 303 who have been left out. The matter for extending the benefit to them is under consideration.

(d) The matter is under consideration.